

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH at AHMEDABAD**


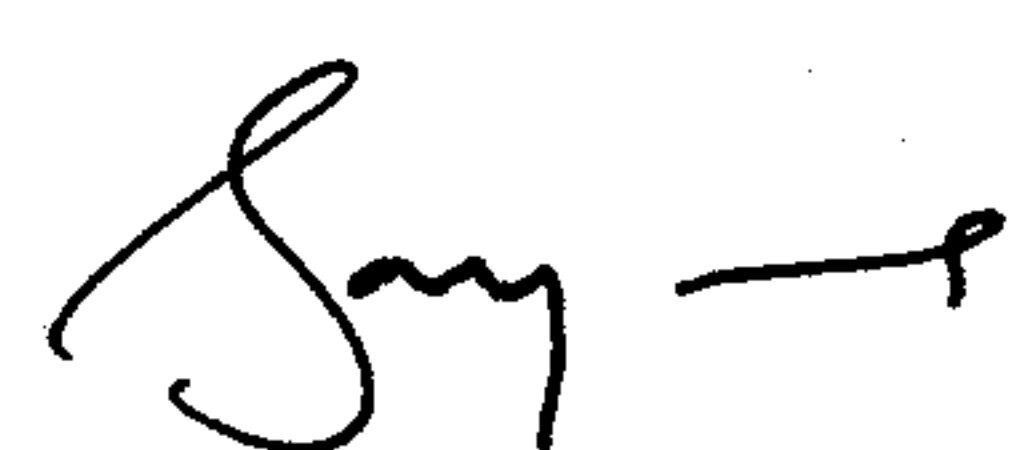
IA 164 of 2018 In TP 60 of 2019 [CP(IB) 32 of 2017]

**Coram: Hon'ble Ms. MANORAMA KUMARI, MEMBER (JUDICIAL)
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2019**

Name of the Company: Kuldeep Verma RP of K S Oils Ltd
V/s
Ramesh Chandra Garg & Ors

Section of the Companies Act : Section 19(2),19(3) r.w 14(1)(b),Sec 74 of IBC r.w rule 11 of
NCLT rules 2016

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	SUMANT BAYRA	ADV	RP	
2.	NIMARIKA SHARMA	ADV		
	Aadit R. Sanjanwala [For Ms. Megha Jani]	Adv.	R-2	

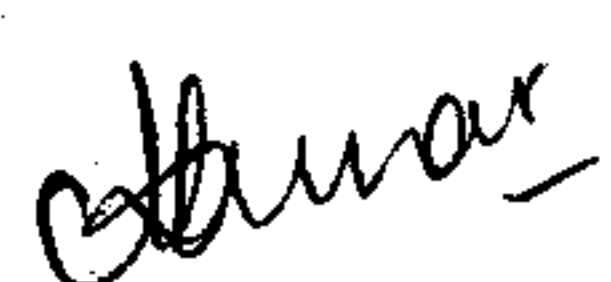
ORDER

The Parties are represented through their respective Counsel(s).

The matter is part heard by the regular division bench, today being a Special Bench, list the matter before the regular bench.

List the matter on 19.12.2019


(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)


(MANORAMA KUMARI)
MEMBER (JUDICIAL)

Dated this the 13th day of December, 2019.